Expenditure incurred

73 05

1		
4	•	

Period

	ı	(Rs. crores)
Third Plan		
(1961—62 to	1 96 5 -66)	12 3 58
Interre		
(196667 to	196869)	48.34
Fourth Plan	,	
First three year	ırs	

(1969-70 to 1971-72)

(b) and (c) The data required to examine the Kerala Government's proposal referred to in the answer to Unstaired Question No. 919 in the Rajya Sabha on the 16th August 1972 has since been received and is under technical scrutiny, whereafter the financial aspect of the proposal is also to be examined. The availability of funds is another important factor which would have to be taken into consideration as part of the whole scrutiny. As the proposal of the Government of Kerala is for making a departure from the existing general policy of the Government of India applicable to the country as a whole, it will take some more time to arrive at a decision. At present the land acquisition estimates for the bye-passes in and/or outside municipal limits are being sanctioned according to the existing policy laid down by the Government of India.

हरिजन लड़िकयों से विवाह करने के लिये पुरस्कार

* 790. श्री पंढरीनाथ सीतारामजी पाटिल: क्या शिक्षा और समाज कल्याण मंत्री यह बताने की क्रुपा करेंगे कि:

- (क) क्या सरकार को विदित है कि कुछ राज्य सरकारों ने ग्रनुसूचित जाति या ग्रादिम जाति की लड़की के साथ विवाह करने वाले प्रत्येक व्यक्ति को 1,000 रुपये का पुरस्कार तथा ग्रन्य सुविधायें देने की घोषणा की है; ग्रीर
- (ख) यदि हां, तो कितने युवकों ने ऐसे अन्तर्जातीय विवाह करने के लिये अभी तक पेणकण की है?

†[RIWARDS FOR MARRYING HARIJAN GIRLS

*790. SHRI P. S. PATIL: Will the

Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

- (a) whether Government are aware that some State Governments have announced a reward of Rs. 1,000 and other facilities to each person who offers to marry a girl belonging to the scheduled caste or tribe; and
- (b) if so, the number of voungmen who have so far offered themselves for such inter-caste marriages r}

शिक्षा और समाज कत्याण मंत्रालय तथा संस्कृती विभाग में उपमंत्री (श्री डी॰ पी॰ यावव): (क) उपलब्ध सूचना के अनुसार गुजरात, केरल, महाराष्ट्र ग्रीर तिमल नाडु की राज्य सरकारों ने अन्तर्जातीय विवाहों को वढ़ावा देने के लिए ऐसे दम्पित्तयों को वित्तीय ग्रीर अन्य सहायता देने की योजनाए बनाई है।

(ख) उपलब्ध सूचना यह है कि 1970-71 के ग्रन्त तक तिमल नाडु में 138 दम्पित्तयों को, 1968-69 के ग्रन्त तक केरल में 52 दम्पित्तयों को तथा 1969-70 के ग्रन्त तक महाराष्ट्र में 9 दम्पित्तयों को गई थी।

THE DEPUTY MINISTER MINISTRY **EDUCATION** OF AND SOCIAL WELLARE AND IN THE DEPARIMENT OF CULTURE (SHR) D. P. YADAV): (a) According to information available, the State Governments of Gujarat, Kerala, Maharashtra and Tamil Nadu have instituted schemes to encourage inter-caste marriages by offering financial and other help to such couples.

(b) The available information is that 138 couples were given assistance in Tamil Nadu till the end of 1970-71, 52 couples in kerala till the end of 1968-69 and 9 couples in Maharashtra till the end of 1969-70.

^{†[]} English translation.